

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 1714/2014  
MA No. 1472/2014**

**New Delhi this the 26<sup>th</sup> day of October, 2017**

**Hon'ble Shri Uday Kumar Varma, Member (A)**

Sub Inspector Mohinder Lal, Age 44

No. D-3794 (PIS No. 16960069)

S/o Sh. Ramnath,

R/o D-18/511, Chhattarpur Pahadi,

Delhi-110074

Presently posted at VII Bn. Malviya Nagar

- Applicant

(None)

Versus

1. Govt. of NCT of Delhi  
Through Commissioner of Police,  
Police Headquarters, MSO Building,  
ITO, New Delhi
2. Spl. Commissioner of Police,  
Armed Police,  
Police Headquarters, MSO Building,  
ITO, New Delhi
3. Joint Commissioner of Police Vigilance,  
PS Barakhamba Road,  
Barakhamba Road, New Delhi - Respondents

(By Advocate: Mr. Vijay Pandita)

**ORDER (Oral)**

Even after repeated calls, none appears on behalf of the applicant. The same was the situation on 07.09.2017 when also none appeared on behalf of the applicant even after second call.

2. It appears that the applicant has lost interest in pursuing this M.A. Thus, I am left with no option but to dismiss the MA in default for non-prosecution. Resultantly, the OA also stands dismissed.

**(Uday Kumar Varma)**  
**Member (A)**

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